Affidavit to be Eurnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to Byhar Vidhon Maxime of the House)
From ... 194... Hathus Constituency (Name of the Constituency)

1 Ramsewak Singh son/daughter/wife of LT Rashali Sing Aged 55 years, resident of Al As nand tola Ro Balesam Ps vehake gale (mention full postal add	h Oist-Gepalgant (Bikar) 84143; tress), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	

 I am a candidate set up by Janta Dallu (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
E	Self Rom Sowak Singh	AJKPS 37527	2015-16	
2.	Spouse- Guganti Devi			
3.	Dependent I Pappo Kumar			
4.	Dependent 2 Rogu Kumav			
5.	Dependent 3 .P.Ino.Ki Kumusi	_		
-	4 Anyti Kumar			

5. NIKKI KUMATI

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Uchakagan Casa No-14/05, Phulwariyo Case no. 95/10
(b)	Name of the court, Case No. and Date of order taking cognizance;	No
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	No

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	No
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	No

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(c)	Punishment imposed :		_
		No	

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

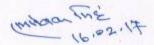
 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.		Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	35000:00	18000:00	6000=00	2000 :00	2000:00
(ii)	accounts (FDRs, Term Deposits and all other types of Deposits of including saving accounts), 2.33 ft and Deposits with Financial Policy Institutions, Non Banking Policy Institutions, Non Banking Policy Institutions and 16.24 ft and 15.25 Cooperative societies and 16.24 ft amount in each such deposit Policy amount in each such deposit Policy Institutions (1.25 ft and 1.25 ft a	7953410 10000 181 4 1004 = 19585 - 4 7 1009	. ×	P.N.B. Ming A/C.No. 42450000100033349 Ps_ 9123 +40 ALL JCMX A/C.No. 50361244682 R3-190557-60 Bomh of Smilligh minh A/C. 53451811000001 R4-35431 = 238	F. NAMITY AVENO 4745 5000100174131 R6-7500500	*
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	×	×	×	ж	20
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Lice io lake to Re- (8450 to Bete stockh for Re 19352; 4	*	LIC 5-lakh R. R. 85721:00	ж	×
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	×	. >>	A	×	Я
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio 5-10 B1-1000005-00 BR0184-2845	×	×	*	70
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold-100 gar Silver 100 11 92.360000 200	Gold doe gran. Silverlae : Re. 350000:4	*	×	×



	Any other assets such as value of Claims/interest	Refle = \$0000 2000		*	×	V
(ix)	Gross Total value	2632466=12	379000=00	2012-13.18	9500 =00	2,000=00
D	Details of Immorable and	10.00.00		gent and 2 in a	1200 -00	2,000 = 0.0

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

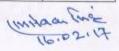
S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Balesave Narayaz Par, Hirgary Gopolgany	Ж	×	¥	× + + + 5
	Area (Total measurement in acres)	4 Bighol Katha	*	×	×	×6
	Whether inherited property (Yes or NO)	yes for father	λ -	У	×	×
	Date of purchase in case of self acquired property	1996 to 2013	y	×	y	
	Cost of Land (in case of purchase)at the time of purchase	863500 200	N	×	×	<i>y</i>
	Any Investment on the land by way of development, construction etc.	но	×	Х	>	>0
	Approximate Current market value	5339000 =00	у у	×	×	×
(ii)	Non-Agricultural Land Location(s) Survey number(s)	×	x	λ	. ×	×
	Area (Total measurement in sq. ft.)	>	×	×	×	х
	Whether inherited property (Yes or NO)	У	×	×	×	×
	Date of purchase in case of self acquired property	λ	м	у	y	X
	Cost of Land (in case of purchase) at the time of purchase	λ	λ	χ	*	×
	Any Investment on the land by way of development, construction etc.	×	х	×	×	×
	Approximate Current market value	΄ γ	×	×	х	×
	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Y	Y	×	х	×
	Built up Area (Total measurement in sq. ft.)	×	χ	*	>	×

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	Whether inherited property			_	_	
	(Yes or NO)	X	*	*	×	×
	Date of purchase in case of self acquired property	×	×	`~x	×	×
	Cost of property (in case of purchase) at the time of purchase	Y	*	γ	×	×
	Any Investment on the property by way of development, construction etc.	У	>	>	У	У
	Approximate Current market value	y	>	×	Y	×
(iv)	apartments,) -Location(s) - Survey number(s)	Balesaratola Asanandtola Mirgant	y	×	×	>
	Area (Total measurement in sq. ft.)	7'19" /3	70	*	>0	50
	Built up Area (Total measurement in sq. ft.)	5'18" 1/3	*	2	×	70
	Whether inherited property (Yes or NO)	yes	>	×	×	×
	Date of purchase in case of self acquired property	No	y	>0	×	×
	Cost of property (in case of purchase) at the time of purchase	No	×	*	×	×
	Any Investment on the land by way of development, construction etc.	No	×	ж	×	×
	Approximate Current market value	5800000706	У	. *	. *	×
(v)	Others (such as interest in property)	2 11 /	>	У	×	x
(vi)	Total of Current Market Value of (i) to (v) above	1,11,990000000	×	×	×	×

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	P.N.B. Mirgans Per 3000000 to House bluiding			-	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	-		-	-	



	Any other liability	-				
	Grand total of liabilities	-	_	-		-
(ii)	Government Dues: Dues to departments dealing with government accommodation	-	-	-	1	_
H	Dues to departments dealing with supply of water		-		-	-
	Dues to departments dealing with supply of electricity		_	-	_	_
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	_		-	-	_
	Wealth Tax Dues		-	_	_	
	Service Tax Dues		_	-	-	-
	Municipal /Property Tax Dues	_	_		_	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand total of all Govt. dues	-	*	_	-	-

(8) My educational qualification is as under: Intermediate, Gopeshwar College Hathua

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum: Ramsewak Singh
2.	Full postal address	At Asnowd tolo P.C. Balesara Ps Uchakagaw Dist Genalgary Binar Pin 201098
3.	Number and Name of the constituency and state	104, Hathus Constituency state of Biton
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dal(U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

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_		court (s) have taken cognizance				0 11 51		T	11 01		
5.	PA			ar for which la ome Tax Retu	THE LOCAL CO. LANSING		al Income Shown				
		(a) Candidate AIKPS 3752J									
	Secretary of	Spouse:									
	(c)	Dependents						-			
6.	-	Details of Assets and Liabilities in rupees									
		Description	Self	Spouse	2	Dependent-I	Depende	nt-II	Dependent-III		
۸.		Moveable Asset (Total value)	2632466:12	378000	260	-	950000	0	2000 = 00		
B.		Immovable Asset	1,11,29000=00	-		-	-		-		
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	7	-			-		-		
	(ii)	Approximate Current Market Price of Asset (Total Value)		1					- 0		
7		Liabilities	-	-		-	-		-		
		(i) Government dues (Total)	-	-					-		
		(ii) Loans from Bank, Financial Institutions and others (Total)		-		-	1		-		
8.	Hi	Highest educational qualification: Intermediate									
	Gopeshwar college Hathua.										

VERIFICATION

1, the depor	nent, above named, do hereby verify and declare that the contents of this affidavit are true and co	orrect to the
best of my	knowledge and belief, no part of it is false and nothing material has been concealed there from.	I further
declare that		

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Cal	this the! 5 #		Feb	2017
Verified at [94ng	this the57A	day of	F-400	201.7

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Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

 All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

(11/02 /12)